IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 228
IB-323/ND/2021

IN THE MATTER OF:
Panash Educational Service Pvt.Ltd. ... Appellant/Petitioner

Versus

Abhishek Anand ... Respondent

Under Section: 59 of IBC, 2016

Order delivered on 20.03.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Appellant :
For the Respondent :
For the Liq. : Adv. Manini Shah

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 09.05.2024.

Sd/-
(COURT FFICER)

Sarwar